

Statement-II

Karnataka: Funds Released during the last three Financial Years i.e. (2009-10 to 2011-12) and Current Financial Year Under Development Grant and Capacity Building Grant Components of BRGF (as on 19.11.2012)

(Amount Rs. in crore)

Sl. No.	State	2009-10	2010-11	2011-12	2012-13	Total
1.	Bidar	15.40	18.82	15.81	18.27	68.30
2.	Chitradurga	20.21	22.23	17.45	0.00	59.89
3.	Dav nagere	16.33	19.95	17.74	15.24	69.26
4.	Gulbarga and Yadgir	25.34	30.96	17.56	0.00	73.86
5.	Raichur	17.60	21.52	21.49	6.49	67.10
SUB-TOTAL (D.G.):		94.88	113.48	90.05	40.00	338.41
Capacity Building		839	5.00	2.69	0.00	16.08
GRAND TOTAL:		103.27	118.48	92.74	40.00	354.49

Guidelines for opening of new banks

*12. SHRIMATI VASANTHI STANLEY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India (RBI) is set to allow the opening of new banks and invite applications for licences;

(b) if so, the guidelines thereof; and

(c) whether they would be set up in rural, semi-urban or urban areas to promote financial inclusion?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) In pursuance to the announcement made in the Budget Speech for the year 2010-11 regarding

grant of additional banking licences to private sector players and as indicated by the Governor, Reserve Bank of India (RBI) in the Annual Policy Statement for the year 2010-11, RBI released a Discussion Paper on licencing of new banks in the private sector on 11.08.2010. RBI also placed this Discussion Paper on its website www.rbi.org.in for public comments/suggestions. Based on the comments and suggestions received, RBI prepared "Draft Guidelines" in consultation with the Government and placed the same on its website on 29.08.2011.

As per the Draft Guidelines, all banks have to open at least 25% of their branches in unbanked rural centres to avoid concentration of branches in metropolitan areas and cities.

Funds for development of Hajipur in Bihar

†*13. SHRI RAM VILAS PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the State Government of Bihar was given Rs. 89.70 crore by the Ministry in the year 2009 for the development of Hajipur town in Vaishali district in Bihar;

(b) whether it is also a fact that the State Government of Bihar transferred the said funds to other items as a result of which drainage system etc. in Hajipur town could not be developed; and

(c) if so, the action being taken by Government to provide the said amount with interest accrued upon it for the development of Hajipur?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c) In view of (a) above question does not arise.

Complaints regarding refusal of educational loans

†*14. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:

(a) whether Government has kept the records of the funds released under the education loans during the last three years;

†Original notice of the question was received in Hindi.